GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 4329 TO BE ANSWERED ON 11TH AUGUST, 2017

EXPENDITURE ON CURING OF DISEASES CAUSED BY ALCOHOL

4329. SHRI RAHUL SHEWALE:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government maintains a data on revenue generated from alcohol and the expenditure/amount incurred in the treatment of health risk caused by the chronic heavy drinking;
- (b) if so, the details thereof; and
- (c) the steps being taken by the Government in this regard?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. ANUPRIYA PATEL)

- (a) & (b): No such information is available in the Ministry.
- (c): Ministry of Health and Family Welfare runs a Drug De-Addiction Programme under which grants are provided to three Central Government Hospitals i.e. National Drug Dependence Treatment Centre (NDDTC), All India Institute of Medical Sciences (AIIMS), New Delhi, National Institute of Mental Health & Neurosciences, (NIMHANS), Bengaluru and Postgraduate Institute of Medical Education & Research (PGIMER), Chandigarh to run Drug De-Addiction Centres. Under a new initiative, National Drug Dependence Treatment Centre (NDDTC), AIIMS has setup 14 Drug Treatment Clinics to provide outpatient services for drug dependence treatment. The details of expenditure under the scheme for the last 3 financial years is as follows:

(Rupees in Crore)

Year	B.E.	R.E.	Grants Sanction
2014-15	35.00	37.43	32.00
2015-16	35.00	35.00	26.00
2016-17	30.00	25.00	25.35

Further, Ministry of Social Justice and Empowerment implements the Central Sector Scheme of Assistance for Prevention of Alcoholism and Substance (Drug) Abuse and for Social Defence Services for identification, counseling, treatment and rehabilitation of addicts through voluntary and other eligible organizations. Under this Scheme, financial assistance upto 90% of the expenditure is provided to Non-Government Organizations (NGOs), Panchayati Raj Institutions, Urban Local Bodies etc. for inter-alia, awareness & preventive education and running of Integrated Rehabilitation Centres for Addicts (IRCAs). In the case of North-Eastern States, Sikkim and Jammu & Kashmir, the quantum of assistance is 95% of the total admissible expenditure.

The approach of this Scheme is to provide the whole range of services including awareness generation, identification, counseling, treatment and rehabilitation of addicts. With a view to reduce the demand for and consumption of alcohol and dependence producing substances, the thrust is on preventive education programmes and Whole Person Recovery.

The details of expenditure under the Scheme for the last three financial years is as under:-

(Rupees in Crore)

Year	B.E.	R.E.	Grants sanctioned
2014-15	50.00	35.11	30.74
2015-16	20.15	36.15	36.15
2016-17	35.00	47.00	47.00